

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5781
ANSWERED ON:02.05.2013
INTERNATIONAL PROJECTS
Mahendrasinh Shri Chauhan

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the names of the rivers for which neighbouring countries have been approached for utilising their water; and
- (b) the number of projects between the Government of India and neighbouring countries lying pending?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a)&(b) For utilization of waters of Indus systems of rivers (namely Indus, Jhelam, Chenab, Ravi, Beas, and Sutlej) between India and Pakistan is governed by the provisions of the Indus Waters Treaty-1960. There is no project on these rivers which are jointly developed between the two countries.

Similarly, India and Bangladesh have extensive bilateral cooperation in the area of water resources. This is overseen by a joint Rivers Commission (JRC) setup in 1972. To date, India and Bangladesh have signed a treaty on sharing of Ganges waters at Farakka in 1996. While both sides have also held discussions on sharing and utilization of waters of other common rivers including Teesta, Feni, Manu, Khowai, Gumti, Muhuri, Dharla and Dhudh kumar. There are no projects between India and Bangladesh lying pending for utilization of river water.

Govt. of Nepal has been approached for utilizing the water of common rivers like Sarda, Kosi, Rapti, Kamla and Bagmati. Between Govt. of India and Nepal, Pancheshwar Multipurpose Project on Sarda river ; Saptakoshi Multipurpose Project and Sun-Kosi Storage-cum-diversion project on river Kosi; Naumere Multipurpose Project on river Rapti and Kamla Dam Multipurpose Projects are under consideration.

Similarly, Govt. of Bhutan has been approached for utilization of water of Sankosh and Bagmati rivers; and Bagmati Multipurpose Project on river Bagmati is under consideration with two countries.